



**Union Territory of Jammu & Kashmir.**  
**Planning, Development and Monitoring Department**  
**Civil Secretarial J&K.**

**NOTIFICATION,**  
**Jammu, the 4th of November, 2025**

S.O. <sup>206</sup> :-In exercise of the powers conferred by Clause (I) of Rule 8 of the Census Rules, 1990, the Government of Jammu and Kashmir hereby republish the Notification S.O. 4698(E) dated: 16th October, 2025 issued by the Registrar General and Census Commissioner, India, Ministry of Home Affairs, New Delhi published in the Gazette of India Extraordinary, appended to this notification for information of General public.

**By order of the Government of Jammu and Kashmir.**

Sd/-  
**Financial Commissioner (ACS)**  
**Planning Development & Monitoring**  
**Department**

No. PDMD-PFD/21/2021-02-PDMD (22386)

Dated: 4-11-2025

**Copy to the:-**

1. Registrar General and Census Commissioner, India, Janaganana Bhawan, 2/A, Mansingh Road, New Delhi-110011, for information.
2. All Financial Commissioners.
3. Director General Police J&K.
4. Registrar General, High Court of Jammu & Kashmir and Ladakh.
5. All Administrative Secretaries to Government J&K.
6. Chief Electoral Officer, J&K.
7. Divisional Commissioner, Jammu / Kashmir.
8. Director General , IMPARD , J&K.
9. Director, Census Operations, J&K.
10. All Head of the Department's J&K.
11. All Deputy Commissioner's. J&K.
12. Director, Information J&K.
13. Director Archives ,Archaeology& Museums.
14. Secretary , J&K legislative Assembly.
15. General Manager ,Govt. Press, Jammu/Kashmir.
16. Private Secretary to the Hon'ble Lieutenant Governor, UT of J&K.
17. Private Secretary to the Hon'ble Chief Minister UT of J&K.
18. Private Secretary to the Chief Secretary, UT of J&K.
19. Pvt. Secretary to the FC (ACS), PD&MD UT of J&K.
20. Stock file/Website PD&MD.

*MG Sharma*

**(Madan Gopal Sharma)**  
**Director Plg.**  
**(Nodal Officer Census 2027, J&K)**

MINISTRY OF HOME AFFAIRS  
(OFFICE OF REGISTRAR GENERAL, INDIA)

NOTIFICATION

New Delhi, the 16th October, 2025.

S.O. 4698(E) - In exercise of the powers conferred by Section 17A of the Census Act, 1948 (37 of 1948) read with Rule 6D of the Census Rules, 1990, the Central Government hereby extends the provisions of the said Act for conduct of pre-test of the first phase of Census of India, 2027. The pre-test of the first phase of the Census of India 2027 that is, Houselisting and Housing Census, in the selected sample areas shall be conducted from 10<sup>th</sup> November, 2025 to 30<sup>th</sup> November, 2025 in all States and Union Territories. There shall also be an option for self-enumeration from 1<sup>st</sup> November, 2025 to 7<sup>th</sup> November, 2025.

[F.No: 9/8/2025- CD (Cen)]

MRITUNJAY KUMAR NARAYAN, Registrar General and Census  
Commissioner, India